

OFFICE OF SH. FAHAD UDDIN
SENIOR CIVIL JUDGE-CUM- RENT CONTROLLER: SOUTH EAST DISTRICT,
SAKET COURTS COMPLEX, NEW DELHI
LINK ROSTER

As authorized by the Ld. District and Sessions Judge (South East), it is hereby ordered that as and when the Administrative Civil Judge (SE) happens to be on leave/training or otherwise unavailable due to administrative exigencies, the following judicial officers shall look after the work of Administrative Civil Judge, (SE) in respect of assignment of execution of court processes like warrants of attachment, warrants of possession etc to the bailiffs and other administrative work of urgent nature pertaining to Nazarat Branch -

Sr. No.	Name of the Judicial Officer	Room No.	Link	Name of the Judicial Officer	Room No.
1.	Ms. Swayam Siddha Tripathi, Ld. ACJ-cum-CCJ-cum-ARC (SE)	203	1 st link	Ms. Abhilasha Singh Ld. CJ-02 (SE)	8, 2 nd floor, New Block-I
			2 nd link	Ms. Vidushi Garg Ld. CJ-03 (SE)	11 (2 nd floor, New Block-I)
			3 rd link	Ms. Kashish Bajaj Ld. CJ-01 (SE)	608
			4 th link	Sh. Ajeet Narayan, Ld. JSCC/ASCJ (SE)	02, Block-I, New Building
			5 th link	Sh. Fahad Uddin, Ld. SCJ-cum-RC (SE)	2

Note:

- In the absence or non availability or being on leave of **Ms. Swayam Siddha Tripathi, Ld. ACJ-cum-CCJ-cum-ARC (South East)**, **Ms. Abhilash Singh, Ld. CJ-02 (South East)** shall look after the work of Administrative Civil Judge, (SE). In case **Ms. Abhilash Singh, Ld. CJ-02** is on leave then **Ms. Vidushi Garg, Ld. CJ-03 (SE)** shall look after the same. In case **Ms. Vidushi Garg, Ld. CJ-03 (SE)** is on leave then, **Ms. Kashish Bajaj, Ld. CJ-01 (SE)** shall look after the same. In case **Ms. Kashish Bajaj, Ld. CJ-01 (SE)** is on leave then **Sh. Ajeet Narayan, Ld. JSCC/ASCJ (South East)** shall look after the same and in his absence, the same shall be put up before **Sh. Fahad Uddin, Ld. SCJ-cum RC (SE)** for such purpose only.

(Fahad Uddin)

Senior Civil Judge/ Rent controller (SE)
Saket Courts Complex, New Delhi

7849-7860

No. /SCJ/SED/Saket/N.D/2026

Dated: 07/08/2026

Copy forwarded for information and necessary action to:-

- The Ld. District & Sessions Judge (South East) Saket Courts, New Delhi.
- All the Ld. Judicial Officers dealing with Civil Jurisdiction of South-East District, Saket Courts, New Delhi.
- The P.S./Reader to Ld. District & Sessions Judge (South East), Saket Courts, New Delhi.
- The Website committee, English/Hindi, Tis Hazari Courts, Delhi to notify the same on the website of Saket Courts.
- P.S./Reader to Senior Civil Judge/Rent Controller, South East, Saket courts, New Delhi.
- The PRO/APRO, South East, Saket Courts, New Delhi.
- Branch Incharge, Nazarat Branch.
- Office file.

(Fahad Uddin)

Senior Civil Judge/ Rent controller (SE)
Saket Courts Complex, New Delhi